

(21)
(20)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

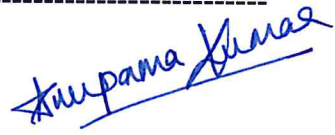
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/377/ (IB)/2017
NAME OF THE PETITIONER(S) : LALIT ARORA
NAME OF THE RESPONDENT(S) : BRILLIANT TUTORIALS PVT LTD
UNDER SECTION : 433 (e)(f)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	ANUPAMA KUMAR for M/s R. Parthasarathy	counsel for Petitioner	
	S. SANTHANAM STA	O/O OL	

ORDER

Counsel for Petitioner present. The order dated 27.04.2015 passed by the Hon'ble High Court of Madras in CP No.281/2012 filed by M/s. DDB Mudra Max Pvt. Ltd. vs M/s. Brilliant Tutorials Pvt. Ltd. has appointed an Official Liquidator as Provisional Liquidator of the Respondent Company. Therefore, the Petitioner is directed to file claims before the Official Liquidator. Accordingly, the Petition is disposed of.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk